

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/91(KB)2023  
IA(I.B.C)/1212(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ASSETS CARE &amp; RECONSTRUCTION ENTERPRISE LIMITED VS ANKIT METAL &amp; POWER LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

Appearance via video conference/physically

Mr. Piyush Agrawal, Adv. ] For RP/Applicant  
Mr. Ranadeep Dutta, Adv.  
Mr. Subhajit Ghosh, Adv.  
Mr. S. Kajaria, Adv.

**ORDER**

1. Ld. Counsel for the applicant present.
2. IA(I.B.C)/1212(KB)2024
  - a. This Application has been filed by the IRP for taking on record 1<sup>st</sup> Progress Report which is at Page No.19 onwards. The same is accompanied by an affidavit of IRP which is at Page No. 15-18. The 1<sup>st</sup> Progress Report is taken on record and this IA is accordingly **allowed** and **disposed of**.
3. Post this CP on **28.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**